GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 1179 ANSWERED ON 03.12.2024

E-PANCHAYAT FACILITY

1179. Shri Bhumare Sandipanrao Asaram:

Shri Ravindra Dattaram Waikar:

Smt. Delkar Kalaben Mohanbhai:

Shri Gyaneshwar Patil:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether internet/e-panchayat facility has been provided to all the panchayats of various States of the country, if so, the details thereof, State-wise particularly Dadra and Nagar Haveli, Madhya Pradesh and different districts of Maharashtra including Sambhajinagar (Aurangabad) district;
- (b) the number of panchayats provided internet/e-panchayat facility during the last five years including the current year;
- (c) the details of schemes for Maharashtra including Sambhajinagar (Aurangabad), Dadra and Nagar Haveli and Madhya Pradesh; and
- (d) the steps taken/being taken by the Government to provide internet facilities to the villages where internet facility has not been provided yet?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) Under Digital India Programme, the Ministry of Panchayati Raj is implementing e-Panchayat Mission Mode Project (MMP), in all the States/ Union Territories (UTs) of the country. The aim is to revamp the functioning of Panchayats and to make them more transparent, accountable, and effective. Ministry has launched eGramSwaraj, an accounting application to simplify Panchayat work like planning, accounting, and budgeting. Ministry has also integrated eGramSwaraj with Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real-time payments to vendors/service providers. As on Date, 2,54,508 Gram Panchayat Development Plans (GPDPs) for 2024-25 have been prepared and available in e-GramSwaraj. The progress made by States/UTs, under eGramSwaraj for the year 2023-24 is given at **Annexure-I**.

For providing high bandwidth capacity, expansion of mobile services and broadband connectivity in rural and remote areas, BharatNet project is being implemented by Department of Telecommunications in a phased manner to create network to connect all

Gram Panchayats (approx. 2, 55,000) in the country. BharatNet project's main goal is to provide high-speed internet to the rural areas across India. State/UT-wise List of Service Ready Gram Panchayats available for providing services on BharatNet is at **Annexure-II**. There may more than one service ready points in a Gram Panchayat.

Furthermore, Amended BharatNet Programme has been approved by Cabinet on 04.08.2023, for up-gradation of existing network of BharatNet Phase-I and Phase-II, creation of network in balance 42,000 GPs (approx.), Operation and Maintenance for 10 years and utilization at the total cost of Rs. 1,39,579 crores. The connectivity to about 3.8 Lakh non-GP villages is proposed to be provided on demand basis from their respective GPs. BSNL has been nominated as the Project Management Agency. The tendering activities are under process.

(b) Under e-Panchayat, Gram Panchayat Development Plans (GPDPs) prepared and made available on eGramSwaraj over the last five years by Maharashtra, Chhatrapati Sambhaji Nagar (Aurangabad), Dadra and Nagar Haveli, and Madhya Pradesh are as follows.

| State/UT/ District | Total GPs | 2024-2 5 | 2023-2 4 | 2022-2 3 | 2021-2 | 2020-2 |
|----------------------------------|--------------|-------------|-------------|-------------|--------|--------|
| Maharashtra | 27951 | 27750 | 27745 | 27799 | 27878 | 27876 |
| Chhatrapati Sambhaji Nagar | | | | | | |
| (Aurangabad) District | 871 | 868 | 862 | 867 | 866 | 863 |
| UT of Dadra and Nagar Haveli And | | | | | | |
| Daman and Diu | 38 | 38 | 35 | 38 | 38 | 0 |
| Madhya Pradesh | 23011 | 23001 | 23002 | 22988 | 22708 | 22801 |

Further, the total number of broadband connections provided through BharatNet from March 2019 to March 2024, as well as October 2024, is provided in **Annexure-III**.

(c) The implementation of BharatNet in Maharashtra, Chhatrapati Sambhaji Nagar (Aurangabad), Dadra and Nagar Haveli District and Madhya Pradesh is as under.

| State/ District | GPs Planned in Ph | SRGPs in Ph-I | GPs planned in |
|---------------------------------|--------------------------|---------------|----------------|
| | -I & Ph-II | & Ph-II | ABP |
| Maharashtra | 27689 | 24575 | 250 |
| Chhatrapati Sambhaji Nagar | 868 | 751 | 13 |
| (Aurangabad) District | | | |
| Dadra and Nagar Haveli District | 20 | 20 | 0 |
| Madhya Pradesh | 17850 | 17850 | 5008 |

- (d) Following steps have been taken to provide broadband connections in GPs/rural areas including villages/ Government institutions, schools, post offices and private areas.
 - **i.** The BharatNet infrastructure is leased to TSPs/ISPs on non-discriminatory manner for provision of internet connectivity
 - ii. Interactions have been held by BBNL/BSNL with the User Ministries/Departments to seek the demand for high-speed data connections for the institutions running in rural areas
- iii. Demand registration portal 'https://ruralfiber.bsnl.co.in' has been developed and shared with the Ministries/Departments.

- **iv.** BSNL has developed Franchisee Management System (FMS) for on boarding the franchisees and revenue share partners for proving FTTH connection in rural areas including GPs.
- **v.** To improve the network availability at GPs:
 - **1.** Planned Maintenance Agencies and Fibre Maintenance Agencies have been appointed for restoration of faulty/ damaged optical fibre cable.
 - **2.** Amended BharatNet Programme has been approved by Cabinet on 04.08.2023, for up-gradation of existing network of BharatNet Phase-I and Phase-II, creation of network in balance 42,000 GPs (approx.), Operation and Maintenance for 10 years for which tendering is under process.

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1179 answered on 03.12.2024 regarding 'e-Panchayat Facility'.

Adoption of eGramSwaraj at the Panchayat Level for XV Finance Commission during FY 2023-24

| S.N State Name | Total Number | 1 | Village | Total Number | 1 | Block | Total Number | | Zila |
|-----------------------|--------------|---------|------------------------|---------------------|---------|------------|--------------|---------|-------------|
| 0 | | Panchay | | of Block | | Panchayats | | | Panchayats |
| | Panchayats & | at | Equivalent With | Panchayats & | | | Panchayats & | | with Online |
| | Equivalent | onboard | Online Payment | Equivalent | onboard | Payment | Equivalent | onboard | Payment |
| | - | | | _ | | | | | • |
| 1 ANDHRA PRADESH | 13328 | 13296 | 13095 | 660 | 660 | 650 | 13 | 13 | 13 |
| 2ARUNACHAL PRADESH | 2108 | 2106 | 1449 | 0 | 0 | 0 | 25 | 25 | 22 |
| 3ASSAM | 2662 | 2197 | 2191 | 191 | 191 | 191 | 30 | 27 | 27 |
| 4BIHAR | 8176 | 8176 | 8057 | 534 | 534 | 528 | 38 | 38 | 38 |
| 5 CHHATTISGA RH | 11655 | 11654 | 11249 | 146 | 146 | 145 | 27 | 27 | 27 |
| 6GOA | 191 | 190 | 86 | 0 | 0 | 0 | 2 | 2 | 2 |
| 7GUJARAT | 14627 | 14591 | 13852 | 248 | 248 | 248 | 33 | 33 | 33 |
| 8 HARYANA | 6225 | 6220 | 5653 | 143 | 143 | 128 | 22 | 22 | 22 |
| 9HIMACHAL PRADESH | 3615 | 3614 | 3545 | 81 | 81 | 80 | 12 | 12 | 12 |
| 10 JHARKHAND | 4345 | 4345 | 4341 | 264 | 264 | 264 | 24 | 24 | 24 |
| 11 KARNATAKA | 5953 | 5953 | 5936 | 238 | 232 | 183 | 31 | 31 | 28 |
| 12KERALA | 941 | 941 | 940 | 152 | 152 | 152 | 14 | 14 | 14 |
| 13 MADHYA PRADESH | 23012 | 23010 | 22700 | 313 | 313 | 309 | 52 | 52 | 52 |
| 14 MAHARASHT | 27833 | 27795 | 26528 | 351 | 351 | 346 | 34 | 34 | 34 |

| S.N State Name | Total Number of Village Panchayats & Equivalent | | Village Panchayats & Equivalent With Online Payment | | Block Panchay at onboard | Block Panchayats with Online Payment | Total Number of Zila Panchayats & Equivalent | | Zila Panchayats with Online Payment |
|--------------------|--|--------|--|------|-----------------------------------|---|---|-----|--|
| RA | | | | | | | | | |
| 15 MANIPUR | 3180 | 161 | 0 | 0 | 0 | 0 | 12 | 6 | 3 |
| 16 MEGHALAYA | 6800 | 0 | 0 | 2241 | 0 | 0 | 3 | 3 | 0 |
| 17MIZORAM | 843 | 841 | 785 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 NAGALAND | 1293 | 186 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 ODISHA | 6798 | 6798 | 6788 | 314 | 314 | 314 | 30 | 30 | 30 |
| 20 PUNJAB | 13241 | 13223 | 11627 | 152 | 151 | 136 | 22 | 22 | 20 |
| 21 RAJASTHAN | 11255 | 11251 | 11029 | 362 | 353 | 352 | 33 | 33 | 33 |
| 22 SIKKIM | 199 | 199 | 179 | 0 | 0 | 0 | 6 | 6 | 4 |
| 23 TAMIL NADU | 12525 | 12525 | 12449 | 388 | 388 | 386 | 36 | 36 | 36 |
| 24 TELANGANA | 12769 | 12769 | 12758 | 540 | 540 | 490 | 32 | 32 | 32 |
| 25 TRIPURA | 1178 | 1178 | 1176 | 75 | 75 | 75 | 9 | 9 | 9 |
| 26 UTTARAKHA ND | 7795 | 7794 | 7773 | 95 | 95 | 94 | 13 | 13 | 13 |
| 27UTTAR PRADESH | 57754 | 57752 | 57621 | 826 | 826 | 817 | 75 | 75 | 75 |
| 28 WEST BENGAL | 3339 | 3339 | 3225 | 345 | 345 | 336 | 22 | 21 | 21 |
| Total | 263640 | 252104 | 245032 | 8659 | 6402 | 6224 | 650 | 640 | 624 |

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1179 answered on 03.12.2024 regarding 'e-Panchayat Facility'.

State wise details of GPs made service ready for providing Broadband connections.

| $\overline{}$ | state wise details of GPs made service r | | |
|---------------|--|----------------------|----------------------------|
| Sl. | | | Service Ready GPs/ Service |
| No | Name of the State | TLBs (as per LGD) | Ready Points* |
| | Andhra Pradesh | 13327 | 12972 |
| | Andaman & Nicobar | 70 | |
| | Arunachal Pradesh | 2108 | |
| | Dadra & Nagar Haveli And Daman & | | 1100 |
| 4 | Diu | 42 | 41 |
| 5 | Assam | 2662 | 1634 |
| 6 | Lakshadweep | 10 | 9 |
| 7 | Bihar | 8054 | 8860 |
| 8 | Ladakh | 193 | 193 |
| 9 | Chhattisgarh | 11648 | 9759 |
| 10 | Puducherry | 108 | 101 |
| 11 | Goa | 191 | 0 |
| 12 | Gujarat | 14656 | 14559 |
| 13 | Haryana | 6223 | 6204 |
| | Himachal Pradesh | 3615 | 416 |
| 15 | Jammu and Kashmir | 4291 | 1115 |
| 16 | Jharkhand | 4345 | 4649 |
| 17 | Karnataka | 5953 | 6251 |
| 18 | Kerala | 941 | 1130 |
| 19 | Madhya Pradesh | 23011 | 18106 |
| | Maharashtra | 27951 | 24778 |
| 21 | Manipur | 3812 | 1479 |
| | Meghalaya | 6832 | 696 |
| | Mizoram | 843 | 535 |
| 24 | Nagaland | 1315 | 236 |
| 25 | Odisha | 6794 | 7099 |
| 26 | Punjab | 13238 | 12807 |
| 27 | Rajasthan | 11218 | |
| | Sikkim | 199 | |
| 29 | Tamil Nadu | 12525 | |
| | Telangana | 12771 | 10926 |
| 31 | Tripura | 1192 | 772 |
| | Uttar Pradesh | 57702 | |
| | Uttarakhand | 7795 | |
| | West Bengal | 3339 | |
| | Total | 268974 | |

^{*} The Service Ready data is sourced from the BharatNet UNMS Dashboard, and some Gram Panchayats may have multiple service-ready points.

Annexure-III

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1179 answered on 03.12.2024 regarding 'e-Panchayat Facility'.

No. of cumulative Broadband connection provided through BharatNet.

| | | adband conne | | | | | | |
|-----------|---------------------|---------------|-------|--------------|------------|-----------|--------|--------|
| S. No. | States/Uts | Mar,19 | Mar,2 | Mar,2 | Mar,2 2 | Mar 23 | Mar-2 | Oct-24 |
| 1 | A&N | 0 | 0 | 2 | 0 | 1185 | 5524 | 7347 |
| | Andhra Pradesh | 19 | 450 | 7366 | 3585 | 3444 | 32173 | 46179 |
| | Arunachal Pradesh | 0 | 0 | 24 | 88 | 88 | 13 | 13 |
| | | | | | | | | |
| 4 | Assam | 740 | 986 | 5839 | 1136 | 2229 | 5024 | 5649 |
| | Bihar | 870 | 118 | 33626 | 37012 | 15705 | 33768 | 40789 |
| | Chandigarh | 0 | 0 | 55 | 0 | 64 | 0 | 0 |
| | Chhattisgarh | 956 | 1201 | 17469 | 9513 | 4474 | 8277 | 11549 |
| | D&NH | 0 | 10 | 44 | 35 | 7 | 46 | 142 |
| | D&D | 0 | 11 | 34 | 21 | 1 | 0 | 0 |
| 10 | Gujarat | 679 | 4592 | 33875 | 22897 | 20877 | 119604 | 121265 |
| 11 | Haryana | 183 | 803 | 33279 | 17597 | 37349 | 103665 | 137543 |
| 12 | Himachal Pradesh | 3 | 94 | 1072 | 438 | 1095 | 2828 | 3451 |
| 13 | Jammu & Kashmir(UT) | 0 | 109 | 766 | 508 | 4022 | 8575 | 9575 |
| 14 | Jharkhand | 711 | 921 | 15705 | 3010 | 11737 | 24338 | 27565 |
| 15 | Karnataka | 5122 | 8347 | 36666 | 10859 | 15196 | 44990 | 51098 |
| 16 | Kerala | 1632 | 2179 | 2624 | 1941 | 40194 | 141927 | 190237 |
| 17 | Lakshdweep | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | Laddakh(UT) | | | | | 0 | 0 | 0 |
| 19 | Madhya Pradesh | 2497 | 605 | 55044 | 7579 | 45218 | 48306 | 55381 |
| 20 | Maharashtra | 3034 | 5304 | 66075 | 23386 | 11329 | 23228 | 26063 |
| 21 | Manipur | 0 | 0 | 100 | 335 | 1105 | 1110 | 1737 |
| | Meghalaya | 0 | 0 | 100 | 16 | 14 | 149 | 103 |
| | Mizoram | 0 | 0 | 21 | 0 | 32 | 9 | 41 |
| 24 | Nagaland | 0 | 0 | 52 | 116 | 116 | 101 | 131 |
| | Odisha | 191 | 1649 | 21057 | 9534 | 4911 | 9073 | 10907 |
| 26 | Puducherry | 22 | 83 | 785 | 114 | 28 | 3072 | 3826 |
| | Punjab | 66 | 747 | 38994 | 33341 | 68560 | 177734 | 213118 |
| | Rajasthan | 1622 | 1948 | 2376 | 1029 | 11579 | 42628 | 49252 |
| | Sikkim | 0 | 0 | 8 | 0 | 15 | 41 | 44 |
| 30 | Telangana | 144 | 526 | 2353 | 2648 | 4479 | 19854 | 20881 |
| 31 | Tamil Nadu | 0 | 0 | 0 | 0 | 1014 | 51 | 82 |
| 32 | Tripura | 0 | 651 | 2980 | 1426 | 709 | 1231 | 1370 |
| | Uttar Pradesh | 3798 | 2360 | 106203 | | 13204 | 55711 | 67525 |
| | Uttarakhand | 856 | 561 | 8280 | 4647 | 4691 | 16072 | 19675 |
| | West Bengal | 212 | 1041 | 7294 | 2886 | 15447 | 37091 | 51998 |
| 47 | TI OUL DONG AL | 414 | 10-11 | / <i>_</i> / | 2000 | I J T T / | J/0/1 | |
| 35 | Total | 23357 | 35206 | 500168 | 229141 | 340119 | 966213 | 117453 |